

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, AT CHENNAI**

**O.A. No. 163 of 2023**

Tribunal on its own motion Suo Motu  
based on the news item in "The New Indian  
Express' Chennai Edition, Dt 4.10.2023,  
Under the caption "Sewage & effluents  
Pollute Kadapperi, Periya Eri Lakes".

With

The Additional Chief Secretary to Govt.  
Public Works Department,  
Chennai and Ors.

.....Respondents

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**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**



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**REPORT FILED ON BEHALF OF THE THIRD RESPONDENT  
- TAMIL NADU POLLUTION CONTROL BOARD**

I, K.Nalini, Daughter of Thiru.K.Krishnasamy, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai - 600 032, do hereby solemnly affirm and sincerely state as follows:-

I submit that, I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this report on behalf of the third respondent and as such I am well acquainted with the facts of the case from the records available in our office and authorized to file this report on behalf of the third respondent.

2. It is respectfully submitted that, the Hon'ble Tribunal has taken as a suo motu based on the News item in The New Indian Express Newspaper dated 04.10.2023, under the caption "Sewage and effluents pollute Kadapperi, Periya Eri lakes" and the Hon'ble Tribunal has directed to file the report and it is submitted herein.

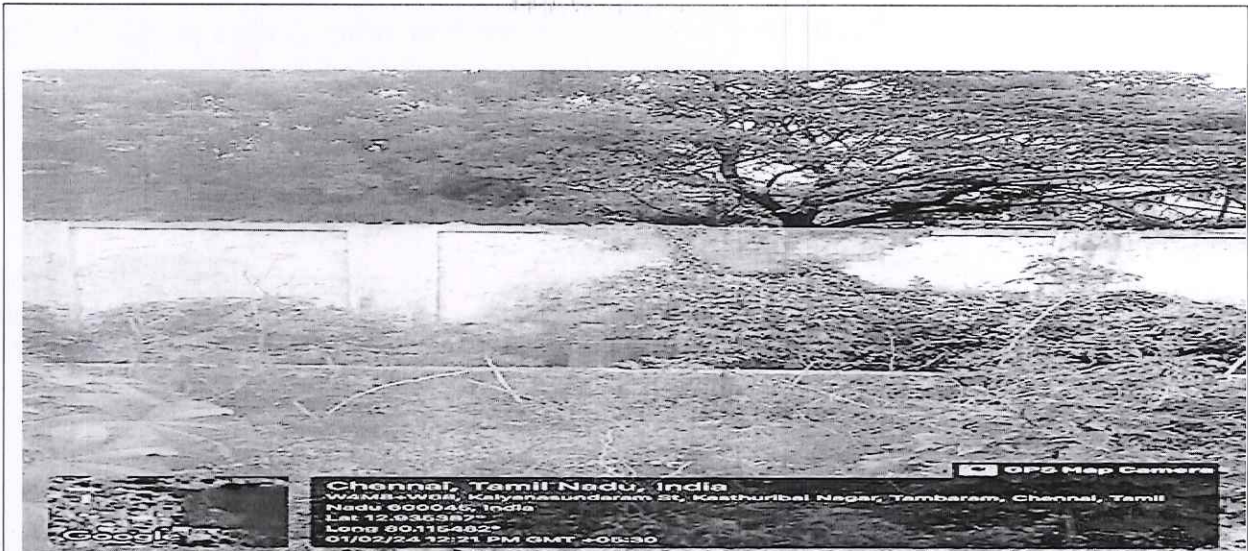
3. It is respectfully submitted that, the Kadapperi lake and Periya Eri (Thiruneermalai lake) was inspected by Assistant Engineer of TNPCB on 01.02.2024 along with the officials of Tambaram City Municipal Corporation During inspection following were observed:-

*h. adin*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

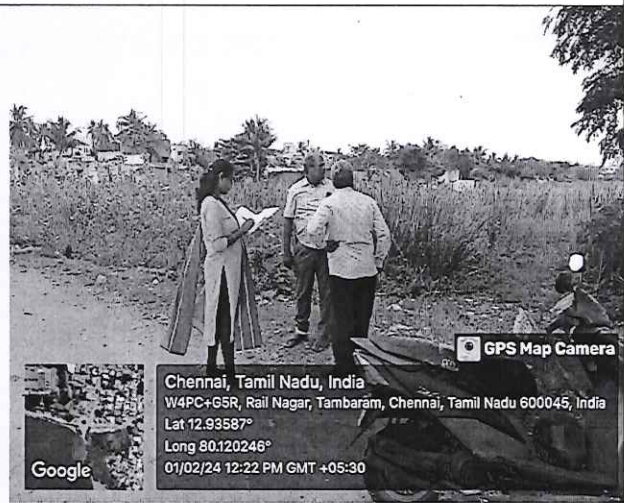
- a. Kadapperi lake lies in Zone 4 of Tambaram City Municipal Corporation.
  - b. The underground sewerage system in Kadapperi area of Tambaram City Municipal Corporation is in progress.
  - c. Sewage from the residential houses are being discharged into Kadapperi Lake and the Tambaram City Municipal Corporation has not provided underground sewerage system.
  - d. Kadapperi lake is located in the upstream side of Madras Export Processing Zone(MEPZ), Tambaram.
  - e. Storm water drain from Kadapperi area is laid through MEPZ that reaches Periya Eri (Thiruneermalai Lake).
  - f. Sewage from Kadapperi area is being discharged into the storm water drain leading to Periya Eri. Periya Eri falls in Zone 1 of Tambaram City Municipal Corporation and lies in downstream side of MEPZ.
  - g. MEPZ has provided Sewage treatment plant of 1MLD to treat the Sewage and excess Treated Trade Effluent from the Industrial Units within the MEPZ.
  - h. The unit has obtained consent vide proceeding dated 03.10.2023 valid till 31.03.2024. The unit has submitted application through OCMMS and the same is under process.
4. It is respectfully submitted that, during the inspection of the unit, it was observed that the sewage treatment plant was in operation and no sewage or trade effluent is discharged from the unit's premises into the lake. The treated wastewater is being used for gardening within the MEPZ premises.
5. It is submitted that the samples were collected from Kadapperi lake and Periya Eri on 1.2.2024, and the ROA reveals that all the parameters are within the standards prescribed by CPCB for discharge into inland surface standards in Schedule VI of General standards for discharge of Environmental Pollutants.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

6. Photographs taken during inspection.



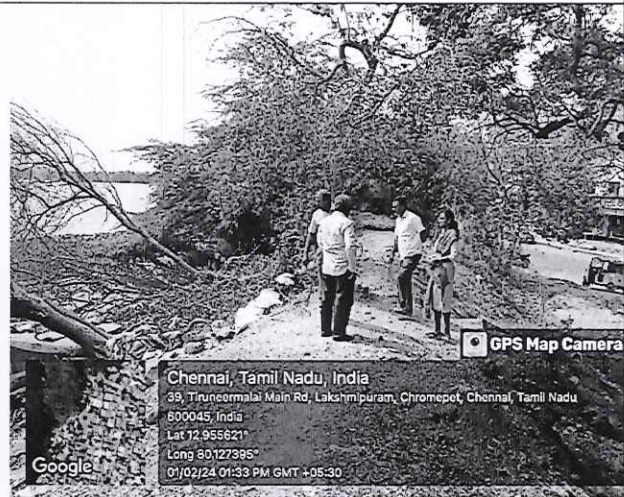
Stormwater drain passes through Mepz and reaches Periya Eri.



Sewage discharged into Periya Eri through the storm-water drain passing through MEPZ.



Collection of Water sample from Kadapperi lake



Collection of Water sample from Periya Eri (Thiruneermalai Lake)

*W. Arivindan*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

For the reasons stated above, it is, therefore, prayed that this Hon'ble Tribunal (SZ), may be pleased to pass such order or other orders as this Hon'ble Tribunal may deem fit and necessary in the circumstances of the case and thus render justice.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

### VERIFICATION

I, K. Nalini, Daughter of Thiru.K.Krishnasamy, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai - 600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

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POLLUTION CONTROL BOARD**

**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date: 10.09.2024**

**Date of hearing on: 10.09.2024**

